

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH-COURT NO. 1

CUSTOMS APPEAL NO. 2478 OF 2012

[Arising out of Order-in-Original No. 07/RKB/CCE/NCH/2012 dated 30.03.2012 passed by the Commissioner of Central Excise(Adj), New Delhi]

Shri P K Sood, Managing Director **Appellant**
M/s Linear Technologies India Pvt Ltd.
B-167, Freedom Fighters Enclave,
Neb Sarai, New Delhi-110068

Versus

Commissioner of Central Excise **Respondent**
(Adjudication)
New Customs House, Near IGI Airport
New Delhi-110037

Appearance:.

Present for the Appellant : Shri Shikhar Khare, Advocate
Present for the Respondent: Shri Rakesh Kumar, Authorized
Representative

COARM:

HON'BLE MR. JUSTICE DILIP GUPTA , PRESIDENT
HON'BLE MR. P V SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing: 22.08.2022

Date of Decision: 23.09.2022

ORDER

P V SUBBA RAO

The appeal is allowed. For order, see order of date in
Customs Appeal No. 2477 of 2012.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P V SUBBA RAO)
MEMBER (TECHNICAL)